

Research Centre, by a grant of U.S. \$ 9,500 for the purchase of equipment and Rs. 65,000 for the operation of the Laboratory for a period of three years. The purpose of this Laboratory is to study Human Blood groups and other genetical traits with special reference to hereditary diseases and other defects in endogamous groups of people.

**INDO-AMERICAN AGREEMENT RELIEF COUNCIL**

**393. Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state when was the Indo-American Agreement Relief Council set up?

(b) Who are the personnel of the Council?

(c) What gifts have so far been presented to various medical institutions in India by this Council?

(d) What was the amount collected by Customs on these gifts?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). The Council is a private organisation set up on the 15th December, 1951 by the parties concerned. Its name has since been changed to "Council of Voluntary Agencies". The following are the existing personnel of the Council:

(i) Mr. E. St. John Catchpool, Representative of Friends Service Unit.

(ii) Rev. Donald E. Rugh, Representative of the National Christian Council Famine and Relief Committee.

(iii) Mr. Fred Devine, Representative of the CARE Headquarters in India.

(iv) Very Rev. Paul F. Smith, Representative of the Catholic Relief and Welfare Committee.

(v) Rev. S. M. King, Representative of the Mennonite Relief Committee.

(c) So far as Government are aware gifts coming under the Indo-American Relief Agreement are distributed by receiving agencies recognised under the Agreement. Government have no information as to whether the Council has any hand in the matter of distribution. The gifts presented to medical institutions by receiving agencies under the Indo-American Relief Agreement comprise of drugs and medicines, food-stuffs and hospital equipment and supplies. Full particulars of these gifts cannot be supplied as it would

involve too much time and labour to collect them.

(d) The gifts which confirm to the terms of the Indo-American Relief Agreement are exempt from customs duty.

**INVENTIONS OF MISTRI MANSA RAM**

**394. Shri Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Mistry Mansa Ram, a technician of the Northern Railway Workshop at Kalka has invented a Horizontal Band Saw and several other processes;

(b) in whose names were these inventions patented; and

(c) how much this technician was paid for these inventions and how much more will he be paid for the purchase of these inventions and its patent rights from him by Government?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes. Shri Mansa Ram, a Mistry employed in the Northern Railway workshops at Kalka, fabricated a Horizontal Band Saw and also improvised certain other machines in the Workshops to suit the specific requirements of the workshop in the normal course of his duties.

(b) Since these machines and gadgets fabricated or improved by Shri Mansa Ram were done in the railway workshops, the question of "patenting inventions" does not arise

(c) The General Manager, Northern Railway has awarded Shri Mansa Ram a sum of Rs. 500/- for the initiative and high skill displayed by him.

**उत्तर प्रदेश में रेलवे की भूमि से लगान**

**३९५. स्वामी रामानन्द शास्त्री:** क्या रेल मन्त्री यह बतलाने की कृपा करेंगे कि उत्तर प्रदेश में रेलवे की भूमि से १९४९ से लेकर आज तक कुल कितना लगान इकट्ठा किया गया है ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Complete information relating to land revenue collected from Railway lands in Uttar Pradesh since 1949 is not available at present. A reference is being